

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 230**

**TO BE ANSWERED ON THE 27TH NOVEMBER, 2024/ AGRAHAYANA 6, 1946
(SAKA)**

STRESS AMONG STATE POLICE AND CENTRAL SECURITY PERSONNEL

230 DR. AJEET MADHAVRAO GOPCHADE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government has suggested that all State Governments and Central security forces work together with the National Institute of Mental Health and Neurosciences (NIMHANS) to reduce stress among state police and central security personnel, considering that the Tamil Nadu state police has already initiated efforts, in collaboration with NIMHANS, to manage stress levels for its officers and their families, if not, the reasons therefor & if, so, the details thereof; and

(b) the steps Ministry has taken to minimize suicide in various central security forces, as on date?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): The Bureau of Police Research and Development (BPR&D) had completed a research study on “Comparative Analysis of Attrition and Suicide Cases in Central Armed Police Forces (CAPFs) and Corrective Measures” through the Indian Institute of Public Administration (IIPA) in 2022. The report of the research study has been shared with all the States/Union Territories/CAPFs/Central Police Organizations (CPOs). The report, inter-alia, provides for:

(i) Ensuring mental well-being;

(ii) Strengthening job, service condition and welfare;

(iii) Communication, Advocacy and Outreach; and

(iv) Interactional opportunities.

The measures undertaken to promote mental health and well-being of personnel inter-alia include:

- i. Transparent policies for transfer and leave are in place. Choice posting is considered to the extent possible after the personnel served in hard area. The hospitalization period due to injuries while on duty is treated as on duty.**
- ii. Regular interaction of officers with troops to find out and redress their grievances.**
- iii. Ensuring adequate rest and relief by regulating the duty hours.**
- iv. Improving living conditions for troops, providing adequate recreational/ entertainment, sports, communication facilities, etc. Creche facility is also provided at various establishments (where feasible) to facilitate female employees.**
- v. Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in North-Eastern**

(NE) State, Jammu & Kashmir (J&K) and Ladakh and Left Wing Extremism (LWE) affected areas.

- vi. Providing better medical facilities as well as organizing talks with specialists to address their personal and psychological concerns and organizing meditation & yoga routinely for better stress management.**
- vii. Adequately compensating the troops deployed in difficult areas.**
- viii. Other welfare measures like facility of Kendriya Police Kalyan Bhandar (KPKB), scholarship for wards, etc. Air courier services have also been provided to personnel deployed in NE States, J&K and LWE affected areas.**
- ix. Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.**
- x. To reduce stress level, the "Art of Living" courses are being conducted which have positive impacts on Jawans.**
- xi. Promotions are released regularly to eligible personnel as and when the vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given at 10, 20 & 30 years of service in case promotion does not take place for want of vacancies.**
